



**GOVERNMENT OF INDIA
TRADE MARKS REGISTRY**
234/4, A.J.C. Bose Road ,7th Floor, Nizam Place,
2nd MSO Building, Kolkata, West Bengal-700 020.
Tel: 033-2290-5975/5976
FAX : 91-033-2290-5974
E-Mail : kolkata.tmr@nic.in



HEARING BOARD IN RESPECT OF POST REGISTRATION MATTERS FOR THE MONTH OF FEBRUARY, 2020

SL. NO	AGENT NAME	APPLICATION NO.	FORM TYPE	DOCUMENT DATE	HEARING OFFICER	HEARING DATE
1	REMFY & SAGAR	1359731 & OTHERS (179)	TM-33	16-12-2011	JEEVAN KUMAR	03-02-2020
2	REMFY & SAGAR	121854 & OTHERS (34)	TM-24, 50	19-11-2001	JEEVAN KUMAR	03-02-2020
3	REMFY & SAGAR	125285 & OTHERS	TM-34 (2) TM-50 TM-34	25-05-2010 07-08-2003 10-03-2014	JEEVAN KUMAR	03-02-2020
4	REMFY & SAGAR	756357 & OTHERS (2)	TM-P(24)	17-08-2018	DEBANJAN CHAKRABERTTY	03-02-2020
5	REMFY & SAGAR	176815	TM-24, 50	12-10-2015	DEBANJAN CHAKRABERTTY	03-02-2020
6	REMFY & SAGAR	1367714	TM-50 TM-24 TM-24(3), 34(2), 33(1) TM-24	08-10-2015 07-10-2011 03-03-2017	DEBANJAN CHAKRABERTTY	03-02-2020
7	K & S PARTNERS	113390 & OTHERS	TM-P(24) TM-24(2)	02-09-2019 05-07-2004	JEEVAN KUMAR	03-02-2020
8	ANA LAW GROUP	383737	TM-24 TM34 TM-50 TM-50	08-04-2002 04-03-2010 08-07-2005 06-07-2012	JEEVAN KUMAR	03-02-2020
9	SHUKLA TRADE MARK COMPANY	1407968 & OTHERS	TM-P(24)	01-12-2017	DEBANJAN CHAKRABERTTY	03-02-2020
SL. NO	AGENT NAME	APPLICATION NO.	FORM TYPE	DOCUMENT DATE	HEARING OFFICER	HEARING DATE
1	UNITED OVERSEAS TRADE MARK COMPANY	1096462	TM-50	09-04-2016	DEBANJAN CHAKRABERTTY	04-02-2020
2	UNITED OVERSEAS TRADE MARK COMPANY	964904	TM-50	09-04-2016	DEBANJAN CHAKRABERTTY	04-02-2020
3	UNITED OVERSEAS TRADE MARK COMPANY	528968	TM-50	09-04-2016	DEBANJAN CHAKRABERTTY	04-02-2020

4	UNITED OVERSEAS TRADE MARK COMPANY	726010	TM-50	09-04-2016	DEBANJAN CHAKRABERTTY	04-02-2020
5	UNITED OVERSEAS TRADE MARK COMPANY	964905	TM-50	09-04-2016	JEEVAN KUMAR	04-02-2020
6	UNITED OVERSEAS TRADE MARK COMPANY	1096462	TM-50	09-04-2016	JEEVAN KUMAR	04-02-2020
7	UNITED OVERSEAS TRADE MARK COMPANY	528968	TM-50	09-04-2016	JEEVAN KUMAR	04-02-2020
8	UNITED OVERSEAS TRADE MARK COMPANY	135080	TM-P(24)	01-08-2017	JEEVAN KUMAR	04-02-2020
9	UNITED OVERSEAS TRADE MARK COMPANY	1195244	TM-50 TM-50	09-04-2016 19-03-2013	JEEVAN KUMAR	04-02-2020
SL. NO	AGENT NAME	APPLICATION NO.	FORM TYPE	DOCUMENT DATE	HEARING OFFICER	HEARING DATE
1	TRADE MARK REGISTRATION BUREAU	2095920	TM-P(24)	20-04-2018	JEEVAN KUMAR	05-02-2020
2	TRADE MARK REGISTRATION BUREAU	2322930	TMP(24)	20-04-2018	JEEVAN KUMAR	05-02-2020
3	TRADE MARK REGISTRATION BUREAU	1468886	TM-P(24)	20-04-2018	JEEVAN KUMAR	05-02-2020
4	TRADE MARK REGISTRATION BUREAU	2327389	TM-P(24)	20-04-2018	DEBANJAN CHAKRABERTTY	05-02-2020
5	TRADE MARK REGISTRATION BUREAU	1466190	TMP(24)	20-04-2018	DEBANJAN CHAKRABERTTY	05-02-2020
6	S. MAJUMDAR & CO.	1384360 & OTHERS	TM-24, 33	28-04-2008	DEBANJAN CHAKRABERTTY	05-02-2020
7	S. MAJUMDAR & CO.	1276898 & OTHERS	TM24, 33	20-10-2010	DEBANJAN CHAKRABERTTY	05-02-2020
8	WIN LAW GROUP	4462	TM-P(24)	23-04-2018	JEEVAN KUMAR	05-02-2020
9	WIN LAW GROUP	247670	TM-P(24)-(2) TM-P(24)	23-04-2018 03-06-2019	JEEVAN KUMAR	05-02-2020
SL. NO	AGENT NAME	APPLICATION NO.	FORM TYPE	DOCUMENT DATE	HEARING OFFICER	HEARING DATE
1	KHAITAN & CO LLP	1407300 & OTHERS	TM-P(24)	28-04-2017	DEBANJAN CHAKRABERTTY	06-02-2020
2	ANAND AND ANAND	764064 & OTHERS	TM-24	07-11-2012	DEBANJAN CHAKRABERTTY	06-02-2020
3	ANAND AND ANAND	392802	TM-23 TM-50	14-07-2014 28-11-2014	DEBANJAN CHAKRABERTTY	06-02-2020
4	D.P. AHUJA & CO	2007232	TM-24	16-09-2015	DEBANJAN CHAKRABERTTY	06-02-2020
5	D.P. AHUJA & CO	726010	TM-50	04-02-2017	DEBANJAN CHAKRABERTTY	06-02-2020

6	D.P. AHUJA & CO	465059 & OTHERS	TM-24 TM-50 TM-P(24, 34)	15-11-2012 09-04-2016 07-04-2017	JEEVAN KUMAR	06-02-2020
7	DEPENNING & DEPENNING	3004095	TM-P(24)	01-03-2019	JEEVAN KUMAR	06-02-2020
8	L.S. DAVAR & CO.	159077	TM-50 TM-50 TM-24 TM- 33(2) TM- 24 TM- 50	30-10-2017 06-09-2018 27-10-2017 20-06-2018 26-04-2018 06-02-2018	JEEVAN KUMAR	06-02-2020
9	D. SEN & CO.	593366	TM-24 TM-50	17-05-2013 04-04-2014	JEEVAN KUMAR	06-02-2020
10	LALL & SETHI	757467 & OTHERS	TM-P(24)	03-11-2017	JEEVAN KUMAR	06-02-2020
SL. NO	AGENT NAME	APPLICATION NO.	FORM TYPE	DOCUMENT DATE	HEARING OFFICER	HEARING DATE
1	SHARDUL AMARCHAND MANGALDAS & CO.	753965	TM-24	28-11-2016	JEEVAN KUMAR	07-02-2020
2	VINAYAK CONSULTANCY	2055388	TM-24, 50 TM-P(34)	28-03-2016 23-12-2019	JEEVAN KUMAR	07-02-2020
3	GIRIJA DESHPANDE	3053550	TM-P(24)	03-10-2017	JEEVAN KUMAR	07-02-2020
4	ANUPAMAV	1954701	TM-P(24)	25-04-2017	JEEVAN KUMAR	07-02-2020
5	W. S. KANE & CO.	1674404	TM-P(24)	28-02-2018	JEEVAN KUMAR	07-02-2020
6	KAYSER & CO.	91071 & OTHERS	TM-24 TM-34	11-03-1982 03-09-2004	DEBANJAN CHAKRABERTTY	07-02-2020
7	CHAKRABORTY & ASSOCIATES	1562687	TM-P(24)	24-08-2018	DEBANJAN CHAKRABERTTY	07-02-2020
8	POYSHA POWER GENERATION LTD.	93493	TM-24	27-04-2004	DEBANJAN CHAKRABERTTY	07-02-2020
9	JP TRADE MARK SERVICE	1571406	TM-P (24, 34)	20-06-2017	DEBANJAN CHAKRABERTTY	07-02-2020